

SUPR EME COUR T OF I ND I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).19921/2006

(From the judgement and order dated 30/10/2006 in CM No. 65/2002 of The
HIGH COURT OF DELHI AT N. DELHI)

PRITHIPAL SINGH

Petitioner(s)

VERSUS

SATPAL SINGH(D) TH.LRS.

Respondent(s)

(With prayer for interim relief and office report)
(For final disposal)

Date: 29/07/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE

HON'BLE MR. JUSTICE R.M.LODHA

For Petitioner(s) Mr.Satinder Singh Gulati, Adv.
Mrs.Kamaldeep Gulati, Adv.
Dr.Kailash Chand, Adv.

For Respondent(s) Mr.Rajesh Tyagi, Adv.
Dr.Aparana Bhardwaj, Adv.
Mr. Atishi Dipankar,Adv.

UPON hearing counsel the Court made the following
ORDER

Heard learned counsel for the parties for some time.

List on 04.08.2009 as part-heard.

(Satish K.Yadav)
Court Master

(Phoolan Wati Arora)
Court Master